

(b) The production in the power and cottage sector during the period 15th May 1957 to 31st January 1958 was 14 million in the organised sector and 11.2 million gross boxes in the decentralised sector.

(c) No, Sir.

**Shri Tangamani:** May I know whether a representation was received from the South Indian Swadeshi Match Factories Association at Sathur, saying that after the introduction of the new taxes, the production in the power sector has increased?

**Shri Manubhai Shah:** It is quite the contrary. As a matter of fact, as a result of the Government policy, the large-scale sector has shrunk and the entire production gradually is shifting towards the decentralised sector. The House will be glad to know that in the B, C and D class, production has increased by almost 60 per cent., and it has stagnated more or less in the centralised sector. It is true that a representation was received and as a result of that we have permitted them now, from the 1st March onwards, to have two packings, besides one of 60s and another of 40s, over and above them.—one of 30s and another of 50s.

**Shri Tangamani:** May I know whether the Government are aware of a press note appearing in some of the Mudras papers that nearly 65 per cent. of the total production is in the power sector and only 35 per cent. in the cottage industries sector, pertaining to B, C and D classes?

**Shri Manubhai Shah:** That is not correct. I have mentioned the figures to the hon. Member. It is almost 50—50 between the two sectors, and if the small sector is growing rapidly, the larger sector, that is, the organised sector, is almost getting stagnant.

**Shri Tangamani:** In view of the fact that the small-scale sector, that is, the cottage sector is suffering in Sathur, Koilpatti and Sivakasi, even A, B and C classes—may I know whether

the Government will take into consideration the representation made not only by the South Indian Swadeshi Match Factories Association but also by the Sivakasi Chamber of Match Factories who said that production in 120 factories, during this period, has gone down nearly by 50 per cent?

**Shri Manubhai Shah:** Actually, the representatives came here and we met them and discussed the matter threadbare. One of their main requests was to allow them two new packings of 30s and 50s. It was conceded and other demands also are being looked into. I can assure the hon. Member and this House that the Government is wedded to the scheme of decentralisation, particularly in regard to the promotion of small-scale and cottage industries.

**Athertan West and Company Ltd.,  
Kanpur**

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\*940. { **Shri S. M. Banerjee:**  
**Shri Prabhat Kar:**  
**Shri Muhammed Elias:**  
**Shri Sarju Pandey:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Athertan West and Company Limited, Kanpur has introduced increased workload in its weaving shed under the threat of closure;

(b) if so, whether they have notified this change before-hand; and

(c) if not, what action is likely to be taken against them?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). It is understood that the management in consultation with the workers have made certain changes in working to avoid closure.

**Shri S. M. Banerjee:** May I know whether it is within the knowledge of the hon. Minister that the Soothi Mill Mazdoor Sabha, which is the representative body of the particular union, has not been consulted at all in this

connection and they have not followed the recommendation of the 15th Labour Conference, and may I also know what action is being taken against that particular mill for not obeying the decision of the 15th Labour Conference?

**Shri Abid Ali:** It is not a fact that this compromise has been forced on the workers. It seems that the union which the hon Member has named is not representative of these workers. The workers themselves have volunteered certain proposals which were accepted by the management, and resulting in the non-closure of the mills and avoiding unemployment of thousands of workers.

**Shri S. M. Banerjee:** When I was in Kanpur, I got representation sent in by many workers—thousands of workers—saying that this was done without the least consultation with the working class representatives, and this was done in consultation with certain stooges. If so, what is the action that the Government propose to take on the matter?

**Shri Abid Ali:** That may be the fact according to the hon Member. But we have the report from the Government of Uttar Pradesh on which basis I have supplied this information.

**Shri Tangamani:** At the 15th Labour Conference, on the question of introduction of rationalisation, it was decided that rationalisation will be introduced only when there is a national necessity and there is equitable distribution of the benefits. May I know whether these two aspects were considered when this rationalisation was introduced?

**Shri Abid Ali:** It is true that the resolution to which the hon Member has referred was passed, but again, the local situation has to be taken into consideration in each case, and here, when the workers themselves have volunteered and entered into an agreement with the mills, we cannot interfere.

**Shri S. M. Banerjee:** Can I get a copy of the agreement, and can it be read out?

**Shri Abid Ali:** We have not got a copy of the agreement. We have only received a report from the Uttar Pradesh Government.

**Shri Naldurgker:** I am authorised to put Question No 941.

**Mr Speaker:** After all the questions are exhausted, I shall give him the opportunity.

**Shri Radhamohan Singh,—absent.**  
Next question.

**Shri Radhamohan Singh rose—**

**Mr. Speaker:** Hon Members should get up quickly. How can I see all the 500 Members simultaneously unless I have 500 pairs of eyes? (Laughter). Hon Member, will kindly get up, give the number of the question, stand there for a minute and put the question distinctly.

#### Small Scale and Cottage Industries in U.P.

\*942 **Shri Radhamohan Singh:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 1267 on the 18th December, 1957 and state

(a) whether any schemes for development of small scale and cottage industries in Uttar Pradesh during the year 1958-59 have since been sanctioned, and

(b) if so, what are these schemes and the amount proposed to be spent on them?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of the Sabha indicating schemes for the development of small scale and cottage industries in Uttar Pradesh during the year 1958-59 [See Appendix V, annexure No. 15]. In some cases the examination of